

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:474  
ANSWERED ON:27.07.2005  
OPENING OF CGHS DISPENSARIES  
Dhanaraju Dr. K.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the present number of CGHS dispensaries are not adequate for Central Government Employees working in Tamil Nadu;
- (b) if so, the steps taken or proposed to be taken to open more CGHS dispensaries in Tamil Nadu particularly in Villupuram district; and
- (c) if so, the time by when these dispensaries are likely to be opened ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a)to(c): In Tamil Nadu State, Chennai is the only city where CGHS facilities are available. Adequate number of CGHS dispensaries, etc. is available under CGHS Chennai as per details given below:-

Allopathic dispensaries	
Fourteen	
Polyclinic	Two
Laboratories	Two
Dental Unit	One
Ayurvedic Unit	One
Homoeopathic Unit	
One	
Siddha Unit	One

The Central Govt. employees living in non-CGHS areas (which includes non-CGHS areas in Tamil Nadu) automatically get medical facilities as per provisions under the Central Services (Medical Attendance) Rules, 1944.

There is no proposal at present to open a CGHS dispensary in Villupuram. Due to constraints of resources and manpower, it will not be possible to extend CGHS facilities to all the other Districts in Tamil Nadu.